

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/371/ (IB)/2017
NAME OF THE PETITIONER(S) : SESHASAYEE PAPER & BOARDS LTD
NAME OF THE RESPONDENT(S) : PRINT SHOP PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. Shankerayanan S.v. Shyam Ikaarthik.	Counsel for the petitioners	
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ORDER

Counsel for the Petitioner present and submitted that the Affidavit and Bank statement in compliance of the provisions of Section 9 (3) (b) and (c) of the I&B Code have already been filed. He has also submitted that he wants to file Written Submissions and prayed for time. At request, time is enlarged. Put up on 16.8.2017 at 10.30. A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)